

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 333/2019

(Arising out of impugned final judgment and order dated 30-01-2018 in SA No. 773/2010 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

(NMD

IA No. 22678/2019 - EXEMPTION FROM FILING O.T.

IA No. 150211/2018 - EXEMPTION FROM FILING O.T.

IA No. 123823/2018 - EXEMPTION FROM FILING O.T.

IA No. 22675/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 150210/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 123822/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Pramjeet Patiwalaya, Sr. Adv.
Mr. S.R. Singh, Sr. Adv.
Mr. P.S. Patiwalaya, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. P. I. Jose, AOR
Mr. Jenis Francis, Adv.
Mr. Alok K Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List along with Special Leave Petition (Civil) Dy. No.
18979/2018 and other connected matters on 6th September 2022.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
ASSISTANT REGISTRAR

